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ITEM NO.56

COURT NO.11

SECTION IIB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).6468/2012

(From the judgement and order dated 07/08/2012 in CRLA No.2207/2012 of the
HIGH COURT OF GUJARAT AT AHMEDABAD)

MANUBHAI RATILAL PATEL TR.USHABEN

Petitioner(s)

VERSUS

STATE OF GUJARAT & ORS.

Respondent(s)

(With appln(s) for bail and office report)

Date: 14/09/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Sushil Kumar Jain, Adv.

Mr. B.M. Mangukiya, Adv.

Mr. Puneet Jain, Adv.

Ms. Christi Jain, Adv.

Ms. Pratibha Jain,A.O.R.

For Respondent(s) Ms. Hemantika Wahi, Adv.

Ms. Jesal, Adv.

Ms. Nandani Gupta, Adv.

UPON hearing counsel the Court made the following

O R D E R

Hearing concluded.

Judgment reserved.

|(A.D. Sharma)

| |(Renuka Sadana)

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|Court Master

| |Court Master

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